Post Offer Advertisement under Regulation 18(12) in terms of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, for the public shareholders of

SONPAL CEMENT AND INFRASTRUCTURE LIMITED

Regd. Off.: 59, Loka Nivas, NGO's Colony, Subhash Nagar, Nizamabad-503 002.
Corporate Identification Number (CIN): L99999TG1992PLC05812

OPEN OFFER ("OFFER") FOR ACQUISITION OF UPTO 10,22,400 FULLY PAID-UP EQUITY SHARES OF FACE VALUE ₹ 10/- EACH FROM THE PUBLIC SHAREHOLDERS OF SONPAL CEMENT AND INFRASTRUCTURE LIMITED ('TARGET COMPANY') BY MR. SNEHIL SARAF AND MRS. KAMINI SARAF (COLLECTIVELY REFERRED TO AS 'ACQUIRERS')

This Post Offer Advertisement is being issued by **Ashika Capital Limited** ('Manager to the Offer'), on behalf of **Mr. Snehil Saraf** and **Mrs. Kamini Saraf** (herein after collectively referred to as 'Acquirers'), in connection with the Offer made by the Acquirers, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ['SEBI (SAST) Regulations, 2011']. The Detailed Public Statement ('DPS') with respect to the Offer was published on June 12, 2014 (Thursday) in Financial Express (English), Financial Express (Gujarathi), Jansatta (Hindi), Prajashakti (Telugu) and Navshakti (Marathi). Capitalised terms used but not defined herein shall have the same meaning assigned to them in the PA, DPS and Letter of Offer.

1.	**Name of the Target Company**	:	Sonpal Cement and Infrastructure Limited
2.	**Name of the Acquirers**	:	Mr. Snehil Saraf and Mrs. Kamini Saraf
3.	**Name of Manager to the Offer**	:	Ashika Capital Limited
4.	**Name of Registrar to the Offer**	:	Venture Capital and Corporate Investments Private Limited
5.	**Offer details:**		
	(a) Date of Opening of the Offer	:	October 27, 2014 (Monday)
	(b) Date of Closing of the Offer	:	November 11, 2014 (Tuesday)
6.	**Date of Payment of Consideration**	:	Not Applicable (No shares has been accepted in the Open Offer)
7.	**Details of the acquisition:**	:	

S. No.	Particulars	Proposed in the Offer Document (Letter of Offer)		Actuals	
(i)	**Offer Price:** Fully Paid-up Equity Shares Partly Paid-up Equity Shares	₹ 13/- per share Not Applicable		₹ 13/- per share Not Applicable	
(ii)	Aggregate Number of Shares Tendered	10,22,400		11,21,300	
(iii)	Aggregate Number of shares Accepted	10,22,400		Nil#	
(iv)	Size of the Offer (Number of Shares multiplied by Offer Price per Share)	₹ 1,32,91,200/-		Nil	
		Number	**(%)**	**Number**	**(%)**
(v)	Shareholding of Acquirers before Agreement/ Public Announcement	9,43,400	23.99	9,43,400	23.99
(vi)	Shares acquired by way of Agreement	17,30,300	44.00	17,30,300	44.00
(vii)	Shares acquired by way of Open Offer	10,22,400	26.00	Nil	Nil
(viii)	Shares acquired after Detailed Public Statement	Nil	Nil	Nil	Nil
(ix)	Post Offer Shareholding of Acquirers (v+vi+vii+viii)	36,96,100	93.99	26,73,700	67.99
(x)	Pre & Post Offer Shareholding of Public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
		12,58,500 (32.01%)	2,36,100 (6.01%)	12,58,500 (32.01%)	12,58,500 (32.01%)

#Rejected due to non submission of original share certificates/any other documents to prove the title to such Shares.

The Acquirers, severally and jointly, accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under the SEBI (SAST) Regulations, 2011.

A copy of this Post Offer Advertisement will also be available on the website of SEBI and at the Registered Office of the Target Company.

Issued by Manager to the Offer for and on behalf of the Acquirers:

ASHIKA
GROWING & SHARING WITH YOU

ASHIKA CAPITAL LIMITED
1008, 10th Floor, Raheja Centre,
214, Nariman Point, Mumbai-400 021.
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E-Mail: mbd@ashikagroup.com
Contact Person: Mr. Narendra Kumar Gamini / Mr. Niraj Kothari

Place : Mumbai
Date : December 02, 2014

PRESSMAN

Ad size: 12(w) x 24(h)